

FIR No. 34/2019
PS: DBG Road
State Vs. Urmila
U/s 302/120B/34 IPC

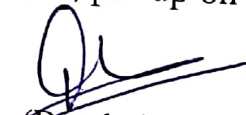
25.07.2020

Present: None.

This is an application under Section 439 CrPC for grant of interim bail for 45 days on behalf of the accused-applicant Urmila in case FIR No. 34/2019.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 25.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **27.07.2020**.



(Reader)

25.07.2020

FIR No. 222/2017
PS Crime Branch
State v. Guddu Khan
U/s 18 NDPS Act.

25.07.2020

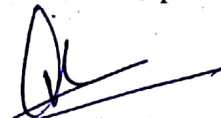
Fresh application received.

Present: None

This an application under Section 439 CrPC for extension of interim bail for 60 days on behalf of accused Guddu Khan in case FIR No. 222/2017.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology & Development on 24 & 25 July, 2020 through video conferencing using Cisco Webex.

As per directions, for proper orders, put up on **27.07.2020**.


(Reader)
25.07.2020

FIR No. 261/2019

PS: Kotwali

State Vs. Mohd. Farhaz Khan

U/s 392/397/411/34 IPC & 27 Arms Act

25.07.2020

Present: None.

This is an application under Section 439 CrPC for grant of interim bail on behalf of accused Mohd. Farhaz Khan in case FIR No. 261/2019.

Report from Supdt. Jail is received.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology and Development on 25.07.2020 and 25.07.2020 through video conferencing.

As per directions, for consideration, put up on **29.07.2020**.



(Reader)

25.07.2020

FIR No. 131/2018
PS Hauz Qazi
State v. Dolly Chaudhary
U/s 364/365/302/201/120B/34 IPC

25.07.2020


Fresh application received.

Present: None

This an application under Section 439 CrPC for grant of bail on behalf of accused Dolly Chuadhary in case FIR N o. 131/2018.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology & Development on 24 & 25 July, 2020 through video conferencing using Cisco Webex.

As per directions, for proper orders, put up on **29.07.2020**.


(Reader)
25.07.2020

FIR No. 238/2018
PS Sarai Rohilla
State v. Ashok
U/s 302/120B IPC

25.07.2020

Fresh application received.

Present: None

This an application under Section 439 CrPC for grant of interim bail of 45 days on behalf of accused Ashok in case FIR No. 238/2018.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology & Development on 24 & 25 July, 2020 through video conferencing using Cisco Webex.

As per directions, for proper orders, put up on **30.07.2020**.



(Reader)

25.07.2020

FIR No. 29/2019

PS Kamla Market

State v. Javed

U/s 307/509/34 IPC and 25/27/54/59 Arms Act

25.07.2020

Fresh application received.

Present: None

This an application for calling the status report from the Tihar Jail in respect of accused Javed on behalf of wife of the accused-applicant namely Afsana Begum.

Ld. Presiding Officer has been nominated to attend Orientation Programme on Law, Technology & Development on 24 & 25 July, 2020 through video conferencing using Cisco Webex.

As per directions, for proper orders, put up on **28.07.2020**.



(Reader)

25.07.2020